

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following postings/transfers are hereby made with immediate effect :

No.	Name & Emp. Code of the Officer	From	To
1.	Dinesh EC: 76604723	Desg: Safai-Karamchari Role: Safai-Karamchari Posting: Caretaking Branch Distt: Central THC	Desg: Safai-Karamchari Role: Orderly Posting: In the Court Ms. Shefali Barnala Tandon, Ld. ASJ-05 Distt: West THC
2.	Amit Kumar EC: 19168654	Desg: Safai-Karamchari Role: Safai-Karamchari Posting: Caretaking Branch Distt: Central THC	Desg: Safai-Karamchari Role: Orderly Posting: In the Court of Ms. Arjinder Kaur, Ld. ARC-02 Distt: Central THC
3.	Gaurav EC: 28327849	Desg: Peon Role: Orderly Posting: In the Court of Ms. Arjinder Kaur, Ld. ARC-02 Distt: Central THC	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
4.	Sanjeet Singh EC: 67902589 / 11515	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Tabassum Khan, Ld. JMFC (NI Act)-02 Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Abhinav Ahlawat, Ld. JMFC-09 Distt: South-West Dwarka
5.	Rishi Prakash EC: 13641350 / 90424	Desg: Peon Role: Orderly Posting: In the Court of Sh. Abhinav Ahlawat, Ld. JMFC-09 Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Tabassum Khan, Ld. JMFC (NI Act)-02 Distt: South-East Saket
6.	Gaurav EC: 67842007	Desg: Safai-Karamchari Role: Safai-Karamchari Posting: Caretaking Branch Distt: Central THC	Desg: Safai-Karamchari Role: Orderly Posting: Attached with Sh. Robinjeet Singh, Ld. Deputy Registrar (CPC), Hon'ble High Court of Delhi, New Delhi (On diverted capacity)
7.	Dishant Dhaka EC: 51482852	Desg: Peon Role: Orderly Posting: Attached with Sh. Robinjeet Singh, Ld. Deputy Registrar (CPC), Hon'ble High Court of Delhi, New Delhi (On diverted capacity)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
8.	Vikash Sharma EC: 10214	Civil Nazir In the Courts of Ms. Upasana Satija, Ld. SCJ-cum-RC AND In the Court of Sh. Rinku Jain, Ld. JSCC-cum-ASCJ-cum-GJ Distt: Central THC	Civil Nazir In the Facilitation Centre Distt: Central THC

9.	Vinod Kumar Nain EC: 90939	Civil Nazir In the Facilitation Centre Distt: Central THC	Civil Nazir In the Courts of Ms. Upasana Satija, Ld. SCJ-cum-RC AND In the Court of Sh. Rinku Jain, Ld. JSCC- cum-ASCJ-cum-GJ Distt: Central THC
10.	Deepak Kumar EC: 10285/65862560	Desg: Process Server Posting: Nazarat Branch Distt: South Saket	Desg: Process Server Posting: Nazarat Branch Distt: Central THC
11.	Ajay Prasad EC: 90067/90883648	Desg: Process Server Posting: Nazarat Branch Distt: Central THC	Desg: Process Server Posting: Nazarat Branch Distt: South Saket
12.	Nikunj Bairagi EC: 10735	Desg: Peon Role: Orderly Posting: In the Court of Sh. Pranjal Aneja, Ld. Spl. Judge (NDPS)-02 Distt: Central THC	Desg: Peon Role: Peon Posting: General Branch, Purchase Cell and Stationery Branch Distt: New Delhi PHC
13.	Vinay Kumar EC: 10568	Desg: Peon Role: Peon Posting: General Branch, Purchase Cell and Stationery Branch Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Pranjal Aneja, Ld. Spl. Judge (NDPS)-02 Distt: Central THC
14.	Pankaj Dutta EC: 10684/880384510	Desg: Peon Role: Orderly Posting: In the Court of Sh. Abhitosh Pratap Singh Rathore, Ld. DJ-04 Distt: South Saket	Desg: Peon Role: Peon Posting: Filing Section & Cash Branch Distt: North-West Rohini
15.	Sanjay Kumar EC: 11014/48763300	Desg: Chowkidar Role: Chowkidar Posting: Caretaking Branch Distt: Central THC	Desg: Chowkidar Role: Orderly Posting: In the Court of Sh. Abhitosh Pratap Singh Rathore, Ld. DJ-04 Distt: South Saket
16.	Tarun Kapil EC: 60869374	Desg: Peon Role: Peon Posting: Filing Section & Cash Branch Distt: North-West Rohini	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
17.	Umesh Kumar EC: 84886549	Desg: Process Server Posting: Nazarat Branch Distt: South Saket	Desg: Process Server Posting: Nazarat Branch Distt: North-East KKD
18.	Vijay Kumar EC: 92210/65479084	Desg: Process Server Posting: Nazarat Branch Distt: North-East KKD	Desg: Process Server Posting: Nazarat Branch Distt: South Saket
19.	Ankit Kumar EC: 61680667	Desg: Process Server Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Process Server Posting: Nazarat Branch Distt: Central THC

8/5/15

20.	Amit EC: 46684393	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Peon Posting: R & I Branch Distt: Central THC
21.	Puran Chand Bhatt EC: 90742	Civil Nazir In the Courts of Sh. Rajesh Kumar Goel, Ld. DJ CC-02 AND Sh. Rajesh Malik, Ld. DJ-06 Distt: Central THC	Civil Nazir in the Courts of Sh. Sonu Agnihotri, Ld. DJ-07 AND Neha Saini, Ld. JMFC (MC)-02 Distt: South-East Saket
22.	Raja Bhatia EC: 10247/ 53332159	Civil Nazir in the Courts of Sh. Sonu Agnihotri, Ld. DJ-07 AND Neha Saini, Ld. JMFC (MC)-02 Distt: South-East Saket	Civil Nazir In the Courts of Sh. Rajesh Kumar Goel, Ld. DJ CC-02 AND Sh. Rajesh Malik, Ld. DJ-06 Distt: Central THC
23.	Devinder Singh EC: 38697335	Desg: Process Server Posting: Nazarat Branch RACC	Desg: Process Server Posting: Nazarat Branch Distt: Central THC
24.	Chander Shekhar Yadav EC: 10909	Desg: Process Server Posting: Nazarat Branch Distt: Central THC	Desg: Process Server Posting: Nazarat Branch RACC

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. This order shall not be considered as a change of cadre of the aforesaid officials mentioned at S. Nos. 1, 2, 6 & 15. They will continue to be in their parent cadre for all purpose.
3. Consequent upon the transfers of Sh. Vikash Sharma, Civil Nazir and Sh. Vinod Kumar Nain, Civil Nazir, as mentioned *Supra* at S. No. 08 & 09, both the officials are directed to hand over the complete charge and complete the consignment work (if pending) *inter alia* of their transferor Courts/Branch and to submit a completion report thereto within 10 days to the Dealing Officials, Personal File, Central, THC for necessary information.
4. Consequent upon the transfers of Sh. Puran Chand Bhatt, Civil Nazir and Sh. Raja Bhatia, Civil Nazir, as mentioned *Supra* at S. No. 21 & 22, both the officials are directed to hand over the complete charge and complete the consignment work (if pending) *inter alia* of their transferor Courts and to submit a completion report thereto within 10 days to the Dealing Officials, Personal File, Central, THC for necessary information.
5. All the above mentioned officials shall be STAND RELIEVED from their respective postings with the directions to join at their transferee station forthwith.

(SANJAY GARG-I)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

TIS HAZARI COURTS, DELHI

Dated, Delhi the 08 MAY 2025

No. 25732-25877
ADMIN-III /Central/F.1(3)/P&T/2025

Copy forwarded for information and necessary action to:-

1. The Worthy Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judges, concerned Delhi/New Delhi
3. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch concerned Delhi/New Delhi.
4. The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi.
5. The Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari, Delhi.
6. The Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
7. The Officers/Officials concerned.
8. The Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
9. The Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI